



From

Registrar General,  
High Court of Uttarakhand,  
Nainital.

To

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
4. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
5. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
6. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
7. Judges, Family Court, Dehradun, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
8. Registrar, State Consumer Redressal Commission, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
9. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
11. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
12. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
13. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
14. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

C.L. No. 12

/UHC/Admin.A/2013

Dated: September 26, 2013.

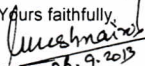
**Subject:** Nomination of Administrative Judge(s).

Sir,

In supersession of earlier Circular Letters on the subject noted above, I am to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judges Incharge of the District(s) shown against their names in the list given below with immediate effect.

- |    |                                      |   |                                        |
|----|--------------------------------------|---|----------------------------------------|
| 1. | Hon'ble Mr. Justice B.S. Verma       | - | Nainital                               |
| 2. | Hon'ble Mr. Justice V.K. Bist        | - | Dehradun and Bageshwar                 |
| 3. | Hon'ble Mr. Justice Sudhanshu Dhulia | - | Hardwar and Rudraprayag                |
| 4. | Hon'ble Mr. Justice Alok Singh       | - | Udham Singh Nagar and<br>Tehri Garhwal |
| 5. | Hon'ble Mr. Justice S.K. Gupta       | - | Chamoli, Pauri Garhwal & Uttarkashi    |
| 6. | Hon'ble Mr. Justice U.C. Dhyani      | - | Almora, Champawat & Pithoragarh        |

You are therefore, informed accordingly.

Yours faithfully,  
  
(D.P. Gairola)  
26.9.2013

No. 5550

/I-d-2/Admin.A/2005

Dated: September 26, 2013.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. Registrar (Judicial), Registrar (Protocol) Additional Registrar I and II.
4. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
5. I/c N.I.C., High Court of Uttarakhand, Nainital.

Registrar General